

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.14386/2023

(Arising out of impugned final judgment and order dated 22-08-2023 in A482 No. 15680/2023 passed by the High Court of Judicature at Allahabad)

JIJO C GEORGE

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 02-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. S. Nagamuthu, Sr. Adv.
Ms. Manu Krishnan, Adv.
Mr. Atul Shankar Vinod, AOR

For Respondent(s) Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.

Mr. Adarsh Upadhyay, AOR
Mr. Amit Singh, Adv.
Ms. Pallavi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner seeks and is granted three weeks time to file rejoinder affidavit, if any.

List on 26.02.2024.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)